

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2019/ 3338 /A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the 22nd September, 2020.

Sub:- **Casual leave.**

Ref:- Your Email dtd. 18.09.2020

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 18.09.2020, has been granted.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2019/ 3339 /A, dated

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

